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NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 07/(MAH)/2012

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)


SHRI V. NALLASENAPATHY  
MEMBER (T)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 11.12.2017

NAME OF THE PARTIES: Dilip Timblo  
V/s.  
Sociedade De-Formento Ind. Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 111/111A of the Companies Act 1956  
and 58/59 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1)	SHAHEN PRADHAN	ADVOCATE	
	1/B. HSA ADVOCATES		
	FOR. RESP NO. 1 to 4		

	Joseph Kodanthara - Sr Counsel		
	Eric Correia		
	Aakash Rebello	}	
	Arun Desai		
	Kunjita Shah		
	1/B Kanga & Company		
	Advocates for Petitioner		

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**ORDER**

**TCP No. 07/111/NCLT/MB/MAH/2012**

The Counsel for the Petitioner as well as Respondents are present.

On completion of oral submissions by the Petitioner's Counsel, at his request, instead of pushing this hearing to the schedule already given to the Respondent's side, the Petitioner's Counsel is hereby accommodated to make his remaining submissions in between 1-2 hrs. on 05.01.2018.

List this matter on 05.01.2018.

**Sd/-**

**V. NALLASENAPATHY**  
Member (Technical)

**Sd/-**

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)